

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 11
(IB)-1367(PB)/2018

IN THE MATTER OF:

ICICI Bank Ltd.

Vs.

C & C Construction Ltd.

.... Petitioner

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016 (CIRP)

Order delivered on 11.05.2021

CORAM:

SH. B.S.V. PRAKASH KUMAR
HON'BLE ACTG. PRESIDENT

SH. HEMANT KUMAR SARANGI
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Applicant

Mr. Himanshu Chaubey, Adv. for IA-5651/2020
Mr. Arun Kathpalia, Sr. Adv and Mr. Swapnil Gupta,
Adv. for Applicant in IA 2164 of 2021
Ms. Neha Mathen, Adv. for BSCPL Infrastructure Ltd

ORDER

List IA-2164/2021 for hearing on **13.07.2021**.

SD/-

(B.S.V PRAKASH KUMAR)
ACTG. PRESIDENT

SD/-

(HEMANT KUMAR SARANGI)
MEMBER (TECHNICAL)